

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|----------------------|---------|--|
| CP No.36/ 2017 | - | For Clarification | 66 | Sowparnika Integrated Farms Pvt. Ltd. |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

K. DUSHTAARITHA
KUMAR
9341223937

Petitioner



PCS for petitioner is present. The matter is listed today for clarification. PCS reported that the company will reconsider the proposal for reduction of share capital by reducing it than what is now claimed in the petition. Then the Tribunal directed the PCS to file affidavit of any Director of the Company along with the board resolution to the effect that the company is reducing its claim for reduction of the share capital so that the Tribunal can dispose of this application.

List it on 05.03.2018.



MEMBER (T)



MEMBER (J)